

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA - 91 of 2011 in
DFR No. 285 of 2011

Dated :25th—April, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Uttar Haryana Bijli Vitran Nigam Ltd. ... Appellant(s)

Versus

Haryana Electricity Regulatory CommissionRespondent(s)

Counsel for the Appellant(s): Mr. Vivek Kishore

ORDER

IA - 91 of 2011
(Condone delay Application)

Issue notice to the Respondents returnable on 19.05.2011.

Dasti service is permitted.

Post the matter on **19.05.2011.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS